Games Village Complex were to be disposed of as follows:—

- (i) 599 flats were to be sold to non-resident Indians against foreign exchange as per Govt, decision dated 6.6.1983. Applications were invited by DDA in November, 1983. The last date for receipt of applications fixed as 31st December, 1983 was extended twice upto end of January and February, 1984 respectively.
- (ii) 254 flats were to be dispose of to the Nationalised Banks/Public Sector Undertakings, other Public Financial Institutions, as per Govt, decision dated 6,12,1983.
- (b) (i) In all 95 applications were received from non-resident Indians and a sum of US Dollors 4,75,000 was received as earnest money. 67 applications have since been withdrawn. Against the remaining 28 applicants who have been allotted flats, possession of 8 flats has been given after receiving full payment in foreign exchange.
 - (ii) Out of 254 flats to be sold to Nationalised Banks/Public Sector Undertakings/other Public Financial Institutions, 190 flats have been alotted to various Nationalised Banks/Public Sector Undertakings/other Public Financial Institutions and a total amount of 21.32 crores has been recovered. Remaining 64 flats likely to be disposed of shortly. About 27**7** applications Nationalised Banks/Public Sector Undertakings/other Public Financial Institutions are still pending.
- (c) The remaining flats will be disposed of shortly.
- (d) Change only once is envisaged on account of poor response from non-resident Indians

Target for Construction of Houses by DDA

- 5361. SHRI SARFARAZ AHMAD: Will the Minister of WORKS AND HOUSING be pleased to state:
- (a) whether Delhi Development Authority will construct one lakh houses every year
- (b) if so, the out-lines thereof and the steps taken so for by Delhi Development Authority to achieve this target and the time by which this target is likely to be achieved; and
- (c) whether raw material has been procured for achieving this target?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR):
(a) DDA is planning to construct 1 lakh houses per year.

- (b) 59019 houses are at various stages of construction and likely to be completed during 1985-86. 30,219 houses are under process, the construction of which is likely to be started during 1985-86. In additional, several new housing pockets have been identified recently which would cover about 70 houses to be taken up during 1985-86.
- (c) Basically DDA is getting the works executed througd contractors and raw-materials for houses are to be arranged by the contractors themselves except for a few items like cement steel, pipes etc. which are stipulated for issue by DDA. DDA expects to procure all this material in the requisite quantities with the cooperation of concerned Ministeries/Departments of the Government of India subject to unforeseen contingencies.

[English]

Reorganisation of Rat Control Advisory Board

5362. SHRI VIJAY N, PATIL: Will the Minister of AGRICULTURE